

Exemption from maintaining work register

3199. SHRI P.R. RAJAN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government has recently allowed employers with less than 40 workers not to maintain work registers at the office premises; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI OSCAR FERNANDES): (a) No, Sir.

(b) Does not rise.

Upgradation of ITIs in the country

3200. SHRI B.J. PANDA:

MISS MABEL REBELLO:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government proposed to constitute a panel to monitor Industrial Training Institutes in the country;

(b) if so, the details thereof;

(c) whether this will also involve private sector in the process; and

(d) the details of ITIs that are proposed to be upgraded *inter-alia* indicating those that are located in Orissa and Jharkhand State?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI OSCAR FERNANDES): (a) Government has already constituted National Steering Committee (NSC) at Central level and State Steering Committees (SSCs) at State level to monitor the following two schemes launched for upgradation of ITIs in the country:

(i) Upgradation of 400 ITIs with World Bank Assistance; and

(ii) Upgradation of 1396 Government ITIs through Public Private Partnership.

(b) The Constitution of National Steering Committees and State Steering Committees for the above mentioned two schemes are given in the enclosed Statement I and II respectively (*See below*).

(c) The private sector is also involved in this process. In the Committees at Central and State levels, three members nominated by Industry Associations are included.

(d) Under the above mentioned two schemes total of 1796 Government ITIs are to be upgraded. Upto 2007-08, 09 ITIs of State of Orissa and 3 ITIs of State of Jharkhand have been taken up for upgradation. In addition, 2 ITIs of Orissa and 1 ITI of Jharkhand have been taken up for upgradation under Centre's of Excellence Scheme.

Statement-I*Constitution of National Steering Committee and State Steering Committee**For Scheme "Upgradation of 400 ITIs through World Bank assistance"*

(a) National Steering Committee (NSC): It has nine members as follows:

The Secretary, Ministry of Labour and Employment is the Chairperson of the Committee,

Three members nominated respectively by CII, FICCI and ASSOCHAM,

Three members nominated by the Government of India with particular expertise and interest in vocational training

The Financial Advisor to Ministry of Labour and Employment (or his nominee) as member, and

The Director General of Employment and Training as *ex-officio* member, and acts as Secretary of the Committee.

(b) State Steering Committee (SSC): It has ten members as follows:

The Principal Secretary, Department of Labour/Technical Education/Secretary (as applicable) as the Chairperson,

Financial Advisor/Financial Controller of the concerned Department,

Chief Engineer of the State Public Works Department or his nominee not below the rank of a Superintending Engineer,

Three industry members nominated by major industry associations, Three members having knowledge and interest in vocational training nominated by the State/UT Government.

The State Director shall be the *ex-officio* member, and shall act as Secretary of the SSC.

Statement-II*Constitution of National Steering Committee and state steering Committee**For the Scheme of "Upgradation of 1396 Government ITIs through Public Private Participation".*

(a) National Steering Committee: It has 12 members as follows:

The Secretary Ministry of Labour and Employment, as the Chairperson,

The Director General of Employment and Training, Ministry of Labour and Employment as the *ex-officio* member Secretary,

The Financial Advisor, Ministry of Labour and Employment as member,

Three representatives nominated by Industry Associations namely, CII, FICCI and ASSOCHAM,

Three representatives nominated by the Central Government, and

Three representatives of State Government (by rotation).

(b) State Steering Committees: It has 10 members as follows:

The Secretary/Principal Secretary, Department of Labour/Technical Education/Secretary dealing with ITIs (as applicable) as the Chairperson;

The Financial Advisor/Financial Controller/any other authority dealing with the finances of the concerned Department, as member;

The Chief Engineer of the State PWD or other State approved agency for construction works or his nominee not below the rank of a Superintending Engineer, as member;

Three industry representatives nominated by major industry associations, as members;

Three members having knowledge, expertise and interest in vocational training nominated by the State/UT Government, as members;

The State Director dealing with ITIs. shall be the *ex-officio* member, and shall act as Secretary of the SSC.

Survey to assess the reasons of unemployment

3201. SHRI SANJAY RAUT: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the number of educated and uneducated rural and urban persons registered with employment exchanges in the country during 2007-08, State-wise;

(b) whether Government has made any study/survey to assess the reasons of unemployment in the country;

(c) if so, the details thereof and the steps taken by Government to create additional avenues/opportunities for employment; and

(d) the number of rural and urban unemployed persons targeted to be provided employment during 2008-09?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI OSCAR FERNANDES): (a) State-wise number of educated and uneducated job seekers and also number of rural and urban job seekers registered with employment exchanges as on 31.12.2005 is given in the enclosed Statement-I (*See* below).

(b) National Sample Survey Organisation (NSSO), Ministry of Statistics and Programme Implementation, conducts quinquennial labour force surveys to assess employment and unemployment situation in the country. The surveys also ascertain reasons for becoming unemployed for those only who were employed in the past. Apart from the quinquennial surveys on employment and unemployment, NSSO also conducts an all India survey on employment and unemployment from a limited set of households as a part of the annual series of rounds.

(c) Details of reasons for becoming unemployed for those who had worked in the past as revealed by 61st round of NSSO during 2004-05 are given in enclosed Statement-II (*See*